

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1374

ANSWERED ON:28.07.2015

Damage to Crops

Azad Shri Kirti (JHA);Chavan Shri Harishchandra Deoram;Ghubaya Shri Sher Singh;Goud Dr. Boora Narsaiah;Gutha Shri Sukender Reddy;Hansdak Shri Vijay Kumar;Kaswan Shri Rahul;Koshyari Shri Bhagat Singh;Kumar Dr. Virendra ;Kumar Shri P.;Kushawaha Shri Ravindra;Maganti Shri Murali Mohan;Mani Shri Jose K.;Meghwal Shri Arjun Ram ;Naik Prof. Seetaram Ajmeera;Paraste Shri Dalpat Singh;Patel Shri Natubhai Gomanbhai;Patil Shri Bheemrao Baswanthrao;Reddy,Kotha Prabhakar;Sanjar Shri Alok;Shetti Shri Raju alias Devappa Anna;Singh Shri Bharatendra;Singh Shri Hukum;Solanki Dr. Kirit Premjibhai;Thomas Prof. Kuruppassery Varkey;Tripathi Shri Sharad;Udasi Shri Shivkumar Chanabasappa;Vellaigounder Shri Elumalai;Venkatesh Babu Shri T.G.

Will the Minister of AGRICULTURE be pleased to state:

a) whether the Government has assessed the total damage caused to agricultural crops due to unseasonal rains and hailstorms during the current summer season;

(b) if so, the details thereof including the crop area and the quantum of loss in monetary terms in each State/UT as a result thereof;

(c) whether Central team has submitted its report after visiting the affected States/UTs to assess the damage to crops;

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(d) if so, the details thereof including the financial assistance recommended by them State/UT-wise;

(e) the relief assistance sought by these States/UTs from the Centre and actual assistance provided to them so far, State/ UT-wise; and

(f) the steps taken/propose to be taken by the Government to redress the agrarian distress caused to the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

â€²1/2/2015 (SHRI MOHANBHAI KUNDARIA)

(a) to (f): State Government is empowered to undertake necessary relief measures in the wake of natural calamities like, drought, hailstorm, pest attack & cold wave/frost from State Disaster Response Fund (SDRF) which is readily available with them. State Governments have been requested to take immediate steps to address the notified calamities by utilizing the funds available under SDRF. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature on receipt of a memorandum from the State. Memoranda have been received from the Government of Uttar Pradesh, Rajasthan, Haryana, Karnataka, Bihar, Himachal Pradesh and Telangana seeking financial assistance from National Disaster Response Fund (NDRF) in the wake of hailstorm. The main Rabi Crops affected are wheat, maize, mustard, gram, pea, lentil, vegetables, etc. Department of Agriculture & Cooperation (DAC) have constituted Inter-Ministerial Central Teams (IMCTs) to visit the affected areas for assessment of the ground situation and recommendation of financial assistance. Details of financial assistance sought/approved from the NDRF and amount released from SDRF for hailstorms affected State is annexed.

Besides, for providing immediate relief to the victims of State-specific disaster within the local context, which are not included in the list of notified natural calamities, Ministry of Home Affairs has recently authorized the State Governments to incur an expenditure of 10% of funds available under SDRF, subject to the procedures laid down therein. In addition the calamity affected farmers are entitled for claims under various crop insurance schemes under implementation in the country.